

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 343 OF 2018&
IAs NO. 1674 OF 2018, 1824 OF 2019, 903 OF 2019**

Dated: 16th September, 2019

In the matter of:

**Himachal Pradesh State Electricity Board
Versus
NRSS XXXI(A) Transmission Ltd. &Ors.**

.... Appellant(s)

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **15.11.2019.**

Court Master/PS

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